

DIVISION BENCH
COURT - II

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/124(KB)2023
IA(I.B.C)/886(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS GLORY FURNISHERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Financial Creditor
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **08.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.